

(ख) ऐसे प्रचालकों के विरुद्ध कार्रवाई की जाती है जो एयर टैक्सी मार्ग-दर्शी सिद्धांतों के प्रावधानों का उल्लंघन करते हैं।

(ग) और (घ) एयर टैक्सी मार्ग-दर्शी सिद्धांतों के अनुसार एयर टैक्सी प्रचालक चार्टर/गैर-अनुसूचित उड़ानें प्रचालित करते हैं।

(ङ) जी नहीं।

1985—AI Bombing Plot

5852. SHRI SUSHILKUMAR SAMBHAJIRAO SHINDK: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Government's attention has been drawn to report in the Indian Express of 3rd February, 1994 captioned '1985—AI Bombing plot—Americans knew, but kept mum' stating the A Canadian television has claimed that US—Intelligence agencies withheld significant information regarding their knowledge of the 1985-AI bombing plot in which 329 people were killed by extremists in league with Pakistani authorities; and

(b) if so, what was Government's response and reaction, if any, thereto, by way of inquiring into the aspect of US Complicity in the plot?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GU-LAM NABI AZAD): (a) Yes, Sir.

(b) The matter is under examination.

Equity base of IA and AI

5853. SHRI SUSHILKUMAR SAMBHAJIRAO SHINDE:

SHRI RAJNI RANJAN SAHU:

SHRI RAJUBHAI A. PARMAB: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Government have taken any decision about expanding the

equity base and raising funds from the public and augmenting the resources of the Indian Airlines and Air India following their reorganisation as public limited companies;

(b) if so, the details thereof; and

(c) whether Government have also decided to expand and augment their activities to make them viable enough to meet competition from private airlines?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GU-LAM NABI AZAD): (a) and (b) The equity base of the Air India Limited and Indian Airlines Limited would need to be widened in future, by issue of fresh equity to meet growth requirements of the airlines. No decision has yet been taken in this regard.

(c) Competition from private operators is limited to the domestic sector and Indian Airlines has taken various steps to meet the challenge.

Bombay Airport

5854. SHRIMATI CHANDRITKA ABHINANDAN JAIN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Government have decided to close the doors of Bombay Airport to airlines seeking ground facilities due to congestion;

(b) whether the Airport is unable to cope up with congestion and provide facilities even to those Aircraft which have given permission to use the airport as their base;

(c) whether Government have formulated a modernisation-cum-expansion plan for the Bombay Airport in view of operational and heavy traffic aspects, increased number of the daily International Domestic and Private Airlines flights;